

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--|----------------------------------|------------------|
| 1) | Cibivishnu T.V.P. Saivihar Sandeep Kumar | Counsel for R2 | T.V.P. Saivihar |
| 2) | Indhanath P | Counsel for R3-6 | Indhanath P |
| 3) | S. Aravindan for M/s. Fox Mandal & Associates | Counsel for Petitioner | S. Aravindan |
| 4) | P. Kannan for M/s. P. K. Rajagopal | Counsel for Respondent No. 7. | P. Kannan |
| 5) | K. RAMASAMY & G.V. MOHAN KUMAR | Counsel for Respondent No. 1 | G.V. MOHAN KUMAR |

ORDER

Counsel representing both the parties are present. Both the counsels sought time for submitting their arguments. Time extended at request finally. Put up on 13.03.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)